

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST**

**Central Zonal Bench**

**SuchnaBhawan,III<sup>rd</sup>Floor, Arera Hills**

**Date: 06<sup>th</sup> January, 2016**

**TIME:10.30 hrs. to 13.15 hrs.**

**14.00 hrs. to 16.00 hrs.**

**HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER**

**HON'BLE DR. D.K.AGARWAL EXPERT MEMBER**

<b>S.No</b>	<b>Case No</b>	<b>Parties</b>	<b>Counsel for parties</b>	<b>Remarks</b>
<b>FOR ADMISSION</b>				
1.	Original Application No. 03/2016(CZ)	Ravi Crusher Vs. Member Secretary, Rajasthan State Pollution Control Board & 3 Ors	Mr. Mahendra Singh Kachhawa, Adv. Mr. Gyanender Singh, Adv.	
<b>FOR HEARING</b>				
2.	Original Application No. 33/2015(CZ)	Shree Krishna Housing Coop. Vs. The Principal Secretary, Housing and Environment & 2 Ors.	Mr. Ram Narayan Shrivastava, Applicant Mr. Sachin K. Verma, Adv.	
3.	Original Application No. 340 /2014(CZ) (M.A.No.830/15)	Mangal Chand Vs. State of Rajasthan	Dr. M.S. Kachhawa Adv.	
4.	Appeal No. 51/2015(CZ)	Sangeeta Sharma Vs. MP SEIAA	Mr. Shantanoo Saxena, Adv. Mr. Ayush Dev Bajpai, Adv. Mr. Pushpendra Kaurav, Adv. Ms. Parul Bhadoria, Adv. For – MPPCB	
5.	Appeal No. 52/2015(CZ) (M.A.No.777/15) (M.A.No.794/15)	Mahesh Kumar Verma Vs. MP SEIAA & 4 Ors.	Mr. Ayush Dev Bajpai, Adv.	
6.	Appeal No. 53/2015(CZ) (M.A.No.778/15) (M.A.No.793/15)	Rajamal Vs. MP SEIAA & 5 Ors.	Mr. Ayush Dev Bajpai, Adv.	
7.	Original Application No. 140/2013(CZ) (M.A.No.402/15) (M.A.No.763/15)	Radharani Bajpayee Vs. State of M.P & 12 Ors.	Mr. Shantanoo Saxena Adv. Mr. Alankar Soni for R-12 Mr. Shivendu Joshi for R-7 Mr. Manoj Verma Mr. Ajay Gupta Adv. for R-14,15 to 23,25to30 Mr. Yash Vidyarthi Adv. for R-6 Mr. Sachin K. Verma, Adv. for R-1,2,3,8,9,10 Mr. Dharamvir Sharma, Adv. Mr. Anand Sharma, Adv.	

8.	Original Application No. 66/2015(CZ)	Rizwan Pathan & Ors. Vs District Collector Sehore & 3 Ors.	Mr. Rizwan Pathan, Applicant Mr. Purushaindra Kaurav, Adv. Ms. Parul Bhadoria, Adv. Mr. Sachin K. Verma, adv.	
9.	Original Application No. 127/2015 (M.A.No.760/15)	Ajay Dubey (Coal Mining) Vs. Coal India Ltd. & Ors	Mr. Rajesh Chand, Adv. Mr. Qasim Ali, Adv. Mr. Deepesh Joshi, Rohit Sharma, Adv. For R4, Mr. Yogesh Bhatnagar Adv for R1 Mr. Vishal Bhatnagar Adv for R 2-3. Mr. Y.M. Yadav. Adv. CPCB Ms. Parul Bhadoria, Adv.	
10.	Original Application No. 102/2015(CZ)	Paryavaran Avam Manav Vs. Union of India & Ors.	Mr. R.S. Verma, Adv. Mr. Sandeep Shukla, Adv.	
11.	Original Application No. 103/2015(CZ) (M.A.No.602/15)	Seema Kachhhi & Ors. Vs. M.P.Purva Kshetra Vidyut Vitran Company & Ors.	Mr. R.S. Verma, Adv. Mr. Sandeep Shukla, Adv.	
12.	Original Application No.22/2014(CZ) (M.A. No.102/15) (M.A. No.715/15)	Paryavaran Avam Manav Sanrakshan Samiti (D.B.City Mall) Vs. Union of India & 4 Ors.	Mr. R.S.Verma, Adv. Mr. Sanjeev Chaturvedi, Adv. For R-5 Mr. Shantanoo Saxena, Adv Mr. Sachin K. Verma, Adv. Mr. Pushpendra Kaurav, Adv. Ms. Parul Bhadoria, Adv. For – MPPCB Mr. Vijay Choudhary, Adv. Mr. Neel Choudhary, Adv.	
13.	Original Application No. 119/2014(CZ)	Shrikant Kate Vs. State of M.P.& 5 Ors.	Mr. Enosh George Carlo, Adv. for Applicant Mr. Devendra Sharma, Adv. Mr. Shrey Raj Saxena Adv. Mr. G.K.Shrivastava, Adv. Mr. Sachin K. Verma, Adv.	
<b>FOR COMPLIANCE</b>				
14.	(M.A.No.07/16) in Original Application No. 193/2014 (M.A.No.08/16)	Paryavaran Avam Manav Sanrakshan Samity Vs M/S Highway Infrastructure Pvt. ltd & 7 ors.	Mr. R.S.Verma, Adv. Mr. Yash Vidyarthi Adv. For R-1 Ms. Parul Bhadoria Adv. For MPPCB Mr. Shivendu Joshi, Adv.	